THE HIGH COURT OF MEGHALAYA SHILLONG

ORDER

No.HCM.II/126/2021-Estt./

Dated, Shillong the ___November 2021

As approved, it is hereby notified that the Court's timing shall be as follows with effect from 1st December, 2021 and until further orders:-

COURT'S TIMING
10:30 A.M. to 01:15 P.M.
02:00 P.M. to 04:15 P.M.

By Order,

3582A

Registrar General

Memo. No.HCM.II/126/2021-Estt./ Dated, Shillong the 30th November, 2021

- 1. The Registrar cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for kind information of his Lordship
- 2. The PS to Hon'ble Mr.Justice Hamarsan Singh Thangkhiew, Judge, High Court of Meghalaya, Shillong for kind information of his Lordship.
- 3. The PS to Hon'ble Mr.Justice Wanlura Diengdoh, Judge, High Court of Meghalaya, Shillong for kind information of his Lordship.
- 4. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
- 5. The Advocate General, Meghalaya, Shillong
- 6. The Additional Advocate General, Meghalaya, Shillong
- 7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 8. The Director, Meghalaya State Judicial Academy, Shillong.
- 9. The Joint Registrar(Listing), High Court of Meghalaya, Shillong.
- 10. The Joint Registrar, High Court of Meghalaya, Shillong
- 11. The Chief Librarian, High Court of Meghalaya, Shillong.
- 12. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 13. All Court Master, High Court of Meghalaya, Shillong.
- 14. All Court Officers, High Court of Meghalaya, Shillong.
- 15. The President/Secretary, Meghalaya High court Bar Association, Shillong
- 16. The Central Government Counsel, High Court of Meghalaya, Shillong
- 17. Order File.
- 18. Notice Board
- 19. Office file